

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 46/TT/2014

Date: 13.5.2014

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff (05 nos) under Common Scheme for 765 KV Pooling Stations and Network for NR, Import by NR from ER and from NER/SR/WR via ER and common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Western Region for tariff block 2009-14 period

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to respondents/beneficiaries, latest by 30.5.2014:-

1. Fresh revised petition in accordance with the Central Electricity Regulatory Commission (Terms and conditions of Tariff) Regulations, 2014 in respect of assets ( Asset-I and Asset-II) anticipated to be commissioned after 1.4.2014;
2. DOCO letters of Assets-III, IV and V;
3. Status of all the assets (along with Petition details) that are going to be commissioned at Dharamjayagarh sub-stations;
4. Single line diagram of Dharamjayagarh and Ranchi Sub-stations;
5. Technical justification of different ratings of 125 MVAR and 240 MVAR reactors at same sub- stations and whether they are placed on same bus or different buses;
6. Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 of 765/400 KV Transmission Lines and Sub-Stations;

7. The status of project of DVC for which the scheme was planned.

Yours faithfully,

Sd/-  
(Dr. P.K. Sinha)  
A C (Legal)